

On terror issue, Pak stands isolated: Shah

TSN/Rohitak

BJP chief Amit Shah on Thursday said Pakistan is facing global isolation on the issue of terror, while India enjoys the support of the whole world in this regard.

Shah said the support for India is a result of steps taken by the Narendra Modi government.

The BJP chief, who is on a three-day visit to Haryana, was addressing a press conference here on the second day of his visit.

He said the Modi government has taken several stringent steps to curb terrorist activities.

"We succeeded in isolating Pakistan in the world in three years," he asserted. On steps to restore peace to the Kashmir Valley, Shah



Shah said action has been taken in that direction.

"Never before was anyone arrested who indulged in Hawala transactions, if any government took tough action against terror funds, it was done by only Narendra Modi government," he

said.

On the farm debt waiver issue, Shah said the state governments concerned could take a decision at their own level as clarified by Finance Minister Arun Jaitley.

The BJP chief, who was

flanked by Chief Minister Manohar Lal Khattar, said the Modi government has been in power for three years, "but even the opposition has not been able to level any corruption charges." "It is a decisive government," he asserted.

Sanitation workers in Faridabad shed cloths to get jobs back

TSN/Faridabad

Nearly 160 semi-naked sanitation workers, who were rendered 'jobless' after the HUDA handed over maintenance of certain sectors to the municipal corporation, carried out a protest march here demanding restoration of their jobs.

The protest march on Wednesday started outside the municipal corporation office and culminated at city's Neelam Chowk during which the workers raised slogans against the government and the administration.

The Haryana Urban Development Authority (HUDA) had a few months ago handed over the maintenance of certain sectors and markets to the municipal corporation.

These 160 workers, however, were assured of being 'adjusted' in the municipal corporation, claimed Narender Kumar Shrivastava, who



led the protest which was held yesterday.

He said on July 11, Principal Secretary Haryana, R K Khullar had directed the corporation, Faridabad, that these HUDA employees be taken on duty with immediate effect.

"The government has agreed to involve 160 workers in the Faridabad Municipal Corporation. Official orders have been given but the implementation is getting delayed," he

claimed, alleging civic body officials were delaying the process.

"Names of our children have been struck off school registers because we are unable to pay their fees. We are unable to pay electricity bills and landlords are asking us to vacate houses," Shrivastava added.

The workers said if their jobs are not restored, they will launch a protest on August 9 carrying 'begging bowls' in their hands.

Butterfly park to be set up in Gurgaon

TSN/Gurgaon

The concrete jungles of millennium city Gurgaon will soon be home to a butterfly park and a gaurav breeding centre.

The forest department has identified a location in Sector 52 and earmarked 19 acres land for the butterfly park and 588 acres land surrounded by Aravalli mountains in Bhandoli forest for the gaurav centre.

An NGO has come forward to help the Haryana forest department in the development of the park.

The earmarked area will have different varieties of over 120 trees. Trees such as curry leaves, lemon, palm, Kasia, Pistia, Harsingar, Bell, Marua, Asha, Gopurita and many others which are useful for butterfly will be planted," Conservator of Forest in Gurgaon range, MD Sinha said.

Butterflies have natural tendency to deliver eggs on some trees while they use some trees and its flowers to get nourishment, he said.

Sinha pointed out that the Haryana forest department is carrying out a campaign 'connecting people with nature' and butterfly is very important for maintaining ecological system.

Rapid urbanisation of Gurgaon has harmed butterfly species and the park aims to restore the natural environment for them.

The forest department has allocated Rs 3 crore for the project which will be spent in five years to develop such a park.

The park will have several domes and the entire area will be covered with fine iron gauge so that butterflies don't sneak out.

Blue tiger, antelope, peacock, blue butterfly, red peacock, common murren, and common murren are some of the varieties of butterflies that will be nurtured in the park.

Two sharpshooters arrested in Ghaziabad

TSN/Ghaziabad

Police in Ghaziabad have arrested two sharpshooters from the Balraj Bhatti gang who were involved in two murders in Uttar Pradesh.

A police officer said Eswara and Sanjay, both residents of Bulandshahr, were caught following a tip off. They carried a reward of Rs 5,000 each on their head.

They confessed that they had, along with Balraj Bhatti, killed one Gulab in 2014. When they were on bail, they killed one of the witnesses, Sanjay Tyagi, in 2016.

Fawan was found involved in four criminal cases.



es and Sanjay in one criminal case in Bulandshahr. The police recovered two pistols of .35 bore and four live cartridges from their possession.

"The work of our police team is commendable," Superintendent of Police Akash Kumar said.

"World Breastfeeding Week" begins at Yashoda Hospital in Gzb

Staff Reporter

Ghaziabad

In view of the National Breastfeeding Promotion, the "World Breastfeeding Week" began at Yashoda Super Speciality Hospitals, Kaushambi in Ghaziabad from August 1.

"Breastfeeding...is not an option but a pledge". This weeklong program is going on here to make this statement meaningful. Pregnant women and mothers will be made aware with the benefits of breastfeeding and proper manner of the breastfeeding during this



weeklong program. They will be made aware about

this through various modes, like discussion, video, Q&A

and posters.

Lactation counselors, nursing staffs and Yashoda hospital's physicians are also taking part in this week long program. The emphasis will be laid to encourage breastfeeding while making them aware with the importance of breastfeeding in mother and baby's health during this program.

Almost 50 pregnant women and mothers were made aware on Thursday in Yashoda hospital.

Women and obstetrician specialist, Dr. Lalita Tikku

made visitors aware about the precautions needed before and after delivery. He also told them about the importance of breastfeeding and its benefits to the both, mother and baby.

Dr. Ajit Kumar, Dr. Vibha Ghosh, Dr. Jaykishor, child disease and neonatal specialists made visitors aware with the benefits of breastfeeding and right manner of the breastfeeding.

This program was attended by Renuka Rana, Rana Diva, Sarita, Rashmi including senior nurses of the breastfeeding.

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Motorola opens MotoHub store in Noida

Staff Reporter

Noida

Motorola opened its retail store - "Moto Hub" at the Great India Place Mall, Noida on Thursday. The first Moto Hub store was officially opened at in Delhi-NCR at Great India Place and Logix Mall in Noida and Shriya Mall in Indraprastha.

In Mumbai, Moto Hub stores can now be found in Xperia Mall, Koram Mall and Viviana Mall.

The Moto Hub retail store will house the entire range of Motorola smartphones ranging from the exclusively available online devices to the ones meant only for offline retail like the Moto E, Moto C, etc. Along with the smartphones, the company will also stock accessories like Moto MODs, on-ear and in-ear headphones, Moto shells, covers etc.

A group of BNP protesters seeking categorisation of scheduled castes in Haryana were detained by the police when they tried to enter Rohitak to meet BJP national president Anil Shah, who is on a visit to the state.

The protesters were detained yesterday when they reached Khasaarghar village on the Rohitak border as they did not have requisite permission, the police said.

Duties were divided into two categories—SC(A) and SC (B)—by chief minister Bhupinder Singh Hooda-led Congress government had merged the two segments.

Now, those belonging to SC(A) category are complaining that they were denied benefits they should get as scheduled caste people and demanding division of SC into two categories, as



promised by the BJP in the 2015 Assembly polls. "Reservation is our right," the leader of the protesters of SC(A), Devi Das, said before being taken into custody.

"We will not rest until we get what we deserve. We are staging a peaceful protest. Despite that, the police have detained us," he said.

The group has been staging a sit-in here for the last 171 days to press for reservation for the community.

Sub-divisional magistrate, Juliana, Shiv Kumar said the protesters did not have permission to meet the BJP president.

"If they had permission, we would have allowed them to enter Rohitak," Kumar said.

Shah yesterday began his Haryana visit from Bahadurgarh and is slated to hold a series of meetings and review works undertaken by the M L Khattar government during his three-day stay.

Greater Noida to host India International Mega Trade Fair

Subhoj Kumar/

Greater Noida

India International Mega Trade Fair is taking place at India Expo Mart Limited, Greater Noida from August 4, 2017 to August 15, 2017. IMTF is one of its kind mega trade fair which has been previously organized in other regions of the country and is being held in North India for the first time ever.

India International Mega Trade Fair is being jointly organized by GS Marketing Associates and India Expo Mart Limited (IEM). IMTF is approved by FITO

(Ministry of Commerce, Government of India) and has got support of EPC, NSIC, MSME and The Bengal Chamber of Commerce. IMTF is also supported by Make in India initiative.

India International Mega Trade Fair is witnessing participations from 17 countries including Bangladesh, Nepal, Sri Lanka, Thailand, Egypt, Turkey, Ghana, Indonesia, China, Pakistan, Bhutan, Vietnam, Afghanistan, USA, Korea and UAE.

Exhibitors from 21 states of India are showcasing and

selling their products under one roof through India International Mega Trade Fair. The prominent participating states are Gujarat, Rajasthan, Chhattisgarh, Madhya Pradesh, Uttar Pradesh, Punjab, Haryana, Jharkhand, Odisha, West Bengal, Assam, Mizoram, Manipur, Karnataka, Kerala, Telangana, Tamil Nadu, Uttar Pradesh and others.

India International Mega Trade Fair is having over 1000+ exhibitors showcasing their white range of Lakshmi products. The prime motto of IMTF is to bring products

from many countries and states under one roof which is achieved with exemplary precision by offering broad pleasure of products from all around the globe. Product range at IMTF includes Handicrafts, handlooms, textile, interior, furniture, real estate, electronic & appliances, food & food processing.

Added Bonanza of Food Festival: India International Mega Trade Fair is offering a dedicated food court serving special cuisine of many participating states and countries.

These two phone num-

Protesters detained in Haryana for trying to meet BP chief

Haryana govt school teachers cannot take their phones to classrooms now

TSN/Chandigarh

The Haryana government on Thursday issued fresh set of guidelines to ensure that teachers working in state-run schools do not take their mobile phones to the classrooms, except if it is required as an academic aid.

Should a teacher feel the need to use mobile phone as an academic aid, they will still have to take prior permission for carrying it inside the classrooms, as per the guidelines which come into force with immediate effect.

"And if a teacher happens to have the institution, they will have to take care that neither they nor other teachers indulge in this fancy as fresh guidelines have been issued by the Haryana Education Department in this regard," an official statement said here on Thursday.

"If (mobile phone) shall be kept inside the phone in the staff room or in an area earmarked by the head of school...if for some unavoidable reasons, mobile phone is required to be taken to the classroom for academic use by a teacher, prior permission should be taken from the head of school for reasons to be recorded in a register to be maintained for this purpose," it said.

To facilitate any emergency communication about the school, it shall be ensured that the head of school makes available two contact numbers available to all teachers.

These two phone num-

bers for emergency call can be that of the head of school, the second senior most in charge of the school, or clerk, or any other arrangement deemed fit by the head of school, say the guidelines.

Use of mobile phone during non-class hours shall be confined to the area away from the classes. The students should be saved from the disturbance of external influence of mobile phones, it further stated.

"All inspecting officers, whether on regular inspection or surprise inspections, shall check whether compliance of these instructions is being made meticulously or not. In case of any violation, action against the head of school shall be proposed by the inspecting officer."

CENTRAL PUBLIC WORKS DEPARTMENT

NOTICE INVITING TENDERS

The Assistant Engineer, S&D Division, PWD, Works Division, CPWD, New Delhi on behalf of President of India invites Online Percentage Rate Bids (CPWD) from approved eligible contractors of appropriate class of CPWD for the following work:-

1. HIT No. 147/EEEP/WD-417-18 Name of Work: A/R & M/S MPB S&D Bungalows under S&D Div of PWD/14-01-2017-18 (S&D Working) with 11-A, Ashoka road and other bungalows. Estimated Cost Rs.5,53,914/- Earned Money Rs.11,15,828/- Period of completion: Two Months. Visit site and date of submission of tender is 11.08.2017, at 12.00 AM, on 10.08.2017.

The tender forms and other details can be obtained from the website www.tenders.mca.gov.in/CPWD or www.cpwd.gov.in

NORTHERN RAILWAY

OPEN TENDER NOTICE

For and on behalf of President of India, The Senior Divisional Mechanical Engineer/Catering, Northern Railway, Canteen Division invites sealed tenders for following work from experienced and capable contractors, 1. Name of work: Formation & Pavement of existing track in corridor of Ghaziabad to 2. Period of work: One year 3. Approx. cost of work: Rs. 1,35,00,000/- (with provision of GST) 4. Approx. cost of work: Rs. 1,35,00,000/- (with provision of GST) 5. Earned money: Rs. 2,70,00,000/- (with provision of GST) 6. Cost of the tender form (non-refundable) Rs. 5,000/- (with provision of GST) 7. Earned money: Rs. 1,35,00,000/- (with provision of GST) 8. Earned money: Rs. 1,35,00,000/- (with provision of GST) 9. Earned money: Rs. 1,35,00,000/- (with provision of GST) 10. Earned money: Rs. 1,35,00,000/- (with provision of GST) 11. Earned money: Rs. 1,35,00,000/- (with provision of GST) 12. Earned money: Rs. 1,35,00,000/- (with provision of GST) 13. 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